

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 98350/2023 - EXEMPTION FROM FILING O.T.

Date : 21-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Suleman Mohd. Khan, Adv.
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) Mr. Sudeep Kumar, AOR
Mr. Akshay Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Registry is directed to call for the trial
Court records.

List after four weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)